

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd February, 2013.

NO.HC.VII-155/Pt.-I/2011/ 1527 /A ##### The Hon'ble Gauhati High Court has been pleased to **confirm** the following Judicial Officers as Officers in the Mizoram Judicial Service w.e.f. **05.02.2013**.

GRADE-II (SENIOR CIVIL JUDGE CADRE)

Sl. No.	Name	Designation	Present place of posting
1.	Smti. M. Lallianmawii	Chief Judicial Magistrate	Aizawl
2.	Dr. H.T.C. Laldrinchhana	Sr. Civil Judge	Aizawl
3.	Shri R. Vanlalena	Chief Judicial Magistrate cum Sr. Civil Judge	Lunglei
4.	Shri Michael Lalrinsanga Sailo	Sr. Civil Judge	Aizawl
5.	Shri Liansangzuala	Chief Judicial Magistrate	Kolasib
6.	Smti. R. Lalduhawmi	Chief Judicial Magistrate	Saiha

GRADE-III (CIVIL JUDGE CADRE)

Sl. No.	Name	Designation	Present place of posting
1.	Smti. Sylvie Zomuanpuii Ralte	Civil Judge cum Judicial Magistrate 1 st Class	Lunglei
2.	Shri F. Rohlupua	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
3.	Smti. Julie Lalrinzami	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
4.	Shri Lalngaihkawia Zote	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
5.	Smti. Gracy L. Bawitlung	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
6.	Shri Laldinpuia Tlau	Civil Judge cum Judicial Magistrate 1 st Class	Saiha
7.	Smti. Lalrochami Ralte	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl

Sl. No.	Name	Designation	Present place of posting
8.	Shri Lalramsanga	Civil Judge cum Judicial Magistrate 1st Class	Lawngtlai
9.	Shri Vincent Lalrokima	Civil Judge cum Judicial Magistrate 1st Class	Champhai
10.	Shri Birthoilal Sakachep	Special Officer, Drafting Cell, Law & Judicial Deptt., Govt. of Mizoram	Aizawl
11.	Shri T. Lalhmachhuana	Civil Judge cum Judicial Magistrate 1st Class	Serchhip
12.	Shri Thomas Lalrammawia	Civil Judge cum Judicial Magistrate 1st Class	Mamit
13.	Shri H. Laldusanga	Civil Judge cum Judicial Magistrate 1st Class	Kolasib

Confirmation of the Grade-III (Civil Judge Cadre) Officers at Sl. Nos.3 to 12 shall be subject to the outcome of the Writ Petitions being W.P.(C) No.4415/2008 and W.P.(C) No.502/2009 pending before the Hon'ble High Court.

By Order,
Sd/- M.K. Bhattacharjee
I/C REGISTRAR GENERAL

Memo No.HC.VII-155/Pt.-I/2011/ **1528-61** /A, dated Guwahati, the 22.02.2013.

Copy forwarded for information and necessary action to –

- Secretary to the Government of Mizoram, Law & Judicial Department, Aizawl-796001.
- Accountant General (A&E), Mizoram, Aizawl-796001.
- Registrar (Vigilance/ Admn./Judicial), Gauhati High Court, Guwahati.
- The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- Registrar, Gauhati High Court, Aizawl Bench, Aizawl-796001.
- Smti. M. Lallianmawii, Chief Judicial Magistrate, Aizawl.
- Dr. H.T.C. Laldrinchhana, Sr. Civil Judge, Aizawl.
- Shri R. Vanlalena, Chief Judicial Magistrate cum Sr. Civil Judge, Lunglei.
- Shri Michael Lalrinsanga Sailo, Sr. Civil Judge, Aizawl.
- Shri Liansangzuala, Chief Judicial Magistrate, Kolasib.
- Smti. R. Lalduhawmi, Chief Judicial Magistrate, Saiha.
- Dy. Registrar (G&C), Gauhati High Court, Guwahati.
- Smti. Sylvie Zomuanpuui Ralte, Civil Judge cum Judicial Magistrate 1st Class, Lunglei.
- Shri F. Rohlupua, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
- Smti. Julie Lalrinzami, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
- Shri Lalngaihawia Zote, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
- Smti. Gracy L. Bawitlung, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
- Shri Laldinpuia Tlau, Civil Judge cum Judicial Magistrate 1st Class, Saiha.
- Smti. Lalrochami Ralte, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
- Shri Lalramsanga, Civil Judge cum Judicial Magistrate 1st Class, Lawngtlai.
- Shri Vincent Lalrokima, Civil Judge cum Judicial Magistrate 1st Class, Champhai.
- Shri Birthoilal Sakachep, Special Officer, Drafting Cell, Law & Judicial Deptt., Govt. of Mizoram, Aizawl.

23. Shri T. Lalhmachhuana, Civil Judge cum Judicial Magistrate 1st Class, Serchhip.
24. Shri Thomas Lalrammawia, Civil Judge cum Judicial Magistrate 1st Class, Mamit.
25. Shri H. Laldusanga, Civil Judge cum Judicial Magistrate 1st Class, Kolasib.
26. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the aforesaid notification in the High Court Website.
27. Private Secretary to the Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati.
28. Private Secretary to the Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati/Kohima Bench, Kohima.
29. Private Secretary to the Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati/Aizawl Bench, Aizawl.
30. Superintendent (Appointment), Gauhati High Court, Guwahati.
31. Publisher, Mizoram Gazette for information and publication in the Gazette.
32. C.A. to the Registrar General, Gauhati High Court, Guwahati.

22/2/13
I/C REGISTRAR GENERAL
22.2.2013